

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 37 of 2013 &**  
**IA No. 55 of 2013**

**Dated : 15<sup>th</sup> February , 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**GMR Energy Limited**

**... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory**  
**Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gopal Jain**  
**Mr. Alok Shankar**

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted.  
Registry is also directed to issue notice to the Respondents.

Post the matter on **12.03.2013.**

**(V.J. Talwar)**  
**Technical Member**  
**ts/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**